

trouble in Sindri and several other public sector undertakings takes place because the management personnel are not trained in human relations and industrial relations? If so, will the Government take steps to ensure that before a bureaucrat is appointed to manage a public sector undertaking he is asked to undergo some training in industrial relations and human relations?

SHRI O. V. ALAGESAN: Our public sector undertakings do have the service of people who have been specially trained in labour relationship and public relationship. In the Sindri Factory also the General Managers, both the present one and the previous one, have been technical men. I am not prepared to admit that they behave in a bureaucratic manner or in a manner which is prejudicial to the interests of labour. Unfortunately there have been some troubles within the labour union itself, there have been quarrels, and these have precipitated this unfortunate strike.

SHRI D. THENGARI: What factors are responsible for this inordinate delay in the settlement of the labour disputes?

SHRI O. V. ALAGESAN: Whatever disputes there were, they have been settled. In fact after they were taken to the Tribunal and the Tribunal has given the award, this strike took place. That was the trouble.

SHRI G. RAMACHANDRAN: Which are the institutions which give training to such personnel in human relations and, if you have any, where are they?

SHRI O. V. ALAGESAN: I am not able to recount such institutions. I should like to have notice.

SHM G. RAMACHANDRAN: Have you any?

SHRI HUMAYUN KABIR: There are a number of such institutions in this country and there are labour wel-

fare training schemes. My hon. friend himself is familiar with some of them. Probably he might give the information if he wants to. I could mention one or two if he wants.

*533. [The questioner (Shri R. S. Khandekar) was absent. For answer, vide col. 3687 infra.]

*534. [The questioner (Shri P. Abraham) was absent. For answer, vide cols. 3387-88 infra.]

MERCER OF LAHAUL-SPITI DISTRICT WITH HIMACHAL PRADESH

*535. SHRI OM MEHTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the people living in the Lahaul-Spiti and Kulu Districts of Punjab have demanded that these districts be merged with Himachal Pradesh; and

(b) if so, the reaction of Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) According to a report published by a daily on the 20th October, 1964 when the Chief Minister, Punjab, visited Kulu and Manali, certain people, while welcoming him, raised slogans in support of a demand for the merger of Kulu Valley in Himachal Pradesh. Another report which appeared in the same daily on 21st October, 1964, also indicated that the Chief Minister, Punjab, considered this demand as wholly unjustified and detrimental to the interest and well-being of the people of this area.

(b) The Government of India do not propose to alter the boundaries of Punjab and Himachal Pradesh as determined under the State Reorganisation Act, 1956.

SHRI OM MEHTA: I would like to know what amount has been spent upon the development of this 'ilaka' up to this time for the last seventeen years.

SHRI JAISUKHLAL HATHI: That information I have not got with me. That is not relevant here.

श्री विमल कुमार मन्नालालजी चौरङ्गिया:

क्या श्रीमान बतलायेंगे कि वहाँ की जनता कहती है कि हम हिमालय प्रदेश के साथ मिलना चाहते हैं और पंजाब सरकार कहती है कि उन के साथ मिलने से जनता को बहुत कष्ट हो जायेगा । तो ऐसी स्थिति में जनता की भावना को असेस करने की दृष्टि से केन्द्रीय सरकार कुछ ऐसे कदम उठा रही है जिस से यह मालूम हो सके कि वास्तव में वहाँ की जनता क्या चाहती है और उसका हित किस में है ।

श्री जयसुख लाल हाथी : स्टेट्स रिऑर्गनाइजेशन कमिशन ने इस मामले को देखा और इस बारे में अपनी राय दी है । सरकार इरादे को बदलने का विचार नहीं कर रही है ।

SHRI PATIL PUTTAPPA: May I know whether there is any proposal before Government to make Himachal Pradesh an administratively viable unit?

SHRI JAISUKHLAL HATHI: It is a Union territory, it will remain as such.

SHRI I. K. GUJRAL: The hon. Minister has mentioned that Himachal Pradesh continues as it is on the recommendation of the States Reorganisation Commission. Will the hon. Minister let us know if the same Commission had recommended that Himachal Pradesh should be merged in Punjab and, if so, is that recommendation likely to be implemented?

SHRI JAISUKHLAL HATHI: The decision has been taken after considering all the recommendations of the States Reorganisation Commission, and the present situation is as a result of that decision, having considered all the recommendations of that Commission.

*536. [The questioner (Thakur Bhanu Pratap Singh) was absent. For answer, vide col. 3388 infra.]

TOUR OF SHRI M. M. DAS

*537. SHRI S. C. DEB: Will the Minister of REHABILITATION be pleased to state the outcome of the recent tour in connection with the resettlement zones of the Dandakaranya Project undertaken by Shri Mono Mohan Das, the Deputy Minister of Rehabilitation?

THE MINISTER OF REHABILITATION (SHRI MAHAVIR TYAGI): Dr. Mono Mohan Das, Deputy Minister for Rehabilitation, Government of India, was appointed Chairman of the Dandakaranya Development Authority vide Government Order dated the 18th September, 1964. Dr. Das toured all the different Resettlement Zones of the Dandakaranya and also visited the different industrial-ctm-training centres set up by the Project in all the three Zones. During his tour, he met the senior officers of the Dandakaranya Project and discussed with them various matters relating to their work. He also met the migrants from East Pakistan settled in the Dandakaranya area and addressed a number of meetings where the settlers assembled in large numbers. During the tour he also gave suitable instructions regarding official matters in his capacity as Chairman, Dandakaranya Development Authority.

It is envisaged that the progress of work of the Dandakaranya Project will be satisfactory.

MR. CHAIRMAN: Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

CORRUPTION IN FOOD AND CIVIL SUPPLIES DIRECTORATE

*527. SHRI FARIDUL HAQ ANSARI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Delhi General Merchants Association (Chandni Chowk)